

(c) the progress made in respect of upper Indravati and other hydro-electric projects in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Two hydroelectric projects (above 3 MW) are under execution by Orissa Hydro Power Corporation Limited in Orissa. These are the Upper Indravati Hydroelectric Project - 600 MW (4x150MW) and the Potteru Hydroelectric Project - 6 MW (2x3 MW).

(b) and (c). Details are given in the enclosed statement.

STATEMENT

Name of the Project	Scheduled date of commissioning	Present status of works
1	2	3
1. Upper Indravati Hydroelectric Project	Unit-I Sept. 1998 Unit-II Jan. 1999 Unit-III May. 1999 Unit-IV Sept. 1999	Most of the civil works relating to dams and dykes have been completed and balance works on head race tunnel, intake structure and Muran dam are in progress. The erection of main turbine generators is under way. The 400 KV switchyard is almost complete and substantial progress has also been made on other electrical works.
2. Potteru Hydroelectric	Unit-I March 1997 Unit-II June 1997	The civil works of the power house

1	2	3
Project		diversion weir, head race tunnel are under way. The contracts for supply of generator equipment etc. have been awarded and bulk of equipment has already been procured.

CAPART

1718. DR. ARUN KUMAR SARMA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of projects with their locations in Assam sanctioned under CAPART during the last three years; and

(b) project-wise amount sanctioned, released and utilised so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). A Statement giving the details of the projects sanctioned, amount sanctioned and amount released by CAPART to voluntary agencies in Assam during the last three years is enclosed.

CAPART releases the sanctioned amount to the voluntary agency in suitably instalments. On receipt of utilisation certificate for the first instalment of funds, the project is physically evaluated before release of further funds. On completion of the project, the concerned voluntary agency is also required to furnish the utilisation certificate and audited statement of accounts. At this stage, CAPART also conducts final evaluation of the project to ensure that the funds have been utilised properly.

STATEMENT

Details of projects in Assam sanctioned by CAPART during the last 3 years

S.No.	Particulars of the Voluntary agency	Name of Scheme	Amount sanctioned (in Rs.)	Amount released (in Rs.)
1	2	3	4	5
1993-94				
1.	Shanti Sadhana Ashram Beltola, Basistha, Dist. Guwahati, Assam.	Development of Women and Children in Rural Areas	3,60,000/-	3,60,000/-

1	2	3	4	5
2.	Barnisari Yuvak Sangha, P.O. Barnihari, Dist. Nalbari, Assam.	Development of Women and Children in Rural Areas	1,10,464/-	1,10,464
3.	Swahid Kanaklata Shilpa Kala Kendra, P.O. Kawripathar, Dist. Sonitpur, Assam.	Promotion of Voluntary Action in Rural Development	1,59,500/-	1,59,500/-
4.	Gram Lok Seva Sangh, PO Nizadhamdharma, Dist. Nalbari, Assam	Jawahar Rojgar Yojana	6,20,400/-	-
5.	Barnibari Yuvak Sangh, PO Barnibari, Dist. Nalbari, Assam	Central Rural Saitation Programme	2,02,400/-	-
6.	Aid for Disabled Samiti, P.O. Morigaon, Dist.- Morigaon, Assam.	-do-	1,01,200/-	1,01,200/-
7.	Bahumukhi Krishhi Aur Samaj Kalyan Samiti, Noor Nagar, P.O. Herapoti, Haibargaon, Dist. Nagaon, Assam.	Accelerated Rural Warter Supply Programme	4,86,900/-	92,517/-
8.	Karpungpuli (K) Society P.O./Vill-Chabati, Dist.-Lakhimpur, Assam.	-do-	1,56,250/-	1,56,250/-
9.	Shanti Sadhna Ashram Beltola. Besistha. Dist. Guwahati, Assam.	-do-	5,42,000/-	5,42,000/-
10.	Swahid kankalta Shilpa Kalakendra P.O. Kawri Pathar, Dist. Sonitpur, Assam.	Organisation of Beneficiaries	27,500/-	27,500/-
11.	Pranati Angha Shrihati Vill/P.O./via-Soalkuchi, Dist. Karmrup, Assam.	-do-	27,500/-	27,500/-
12.	Ata Bhawkumari Society Development Association, PO- Sarmtapa, Dist. Barpeta. Assam.	-do-	27,500/-	10,000/-
13.	Northe ast Affected Area Development Society. PO & Vill. Bam Dhekiakhowa, Dist. Jorhat, Assam.	-do-	27,500/-	10,000/-
14.	Makuchi Nabgagran Puthibhard, Vill. Nakuchi, Dist. Barpeta, Assam.	-do-	27,500/-	-
15.	Bahumukhi Krishhi Aur Samaj Kalyan Samiti, Noor Nagar, Via Baibarqaon, Dist. Nagaon, Assam.	Watershed Management	4,39,212/-	-
16.	Deshbhakta Rural Development Bhaktar Daba Bazzar, Naligaon Barpeta. Assam	Integrated Rural Development Programme.	1,00,037	57,463/-

1	2	3	4	5
1994-95				
17.	Barkhetri Unnayan Samit, P.O. Mukalamar, Dist. Nalbari, Assam	Development of Women and Chidren in Rural Areas	2,55,000/-	
18.	Morigaon Jan Kalyan Samiti, At/PO Morigaon, Dist. Nowgong, Assam.	Jawahar Raozagar Yojana	4,02,000/-	4,02,000/-
19.	Help For Common People Samiti, Vill. Gunamara, PO Jaluguti, Dist. Morigaon, Assam.	-do-	3,08,200/-	3,08,200/-
20.	All India Rural Women Uplift- ment Association, Lanka Gaon, PO Laknka, Dist. Nowgong, Assam	Central Rural Sanitation Programme	1,02,200/-	1,01,200/-
21.	Boloma Yava Vikas Kendra At & PO Doloma, Via Teok, Dist. Jorhat, Assam.	-do-	1,13,850/-	
22.	Voluntary Health Association of Assam, Lakhimi Path, R.G. Baruam Road, Guwahati, Dist. Guwahati, Assam.	-do-	2,20,000/-	2,20,000/-
23.	All India Centre For Urban and Rural Development Bakakhal, Dist. Guwahati, Assam.	Accelerated Rural Water Supply Programme	2,76,200/-	1,43,900/-
24.	Anchalik Gram Unnayan Parishad, At/PO Jania, Dist. Barpeta, Assam.	-do-	2,47,500/-	1,23,750
25.	Gram vikas Haihargaon, Dhing Road, P.O. Sada, Dist. Nowgong, Assam.	-do-	2,55,600/-	
1995-96				
26.	Vidya Vikas Kandra, Up floor, New Natraj Hotel, G.S. Road, Dipur, Guwahati, Assam.	Promotion of Voluntary Action In Rural Development	2,98,200	2,40,200/-
27.	Shanti Sadhan Ashram, "Shantivan", Besistha, Bektole, Guwahati, Assam.	Organisation of Beneficiaries	1,57,500/-	1,57,500/-
28.	Bahumukhi Krishi Aur Samaj Kalyan Samity, Chota Rupathi, Noor Nagar, Harapati, Haibar Gaon, Nagaon, Assam.	Central Rural Sanitation Programme	2,92,800/-	2,92,800/-
29.	Bartezpur Argagami Puthibharal Kukuramara, Kamrun dist., Assam.	Accelerated Rural Water Supply Programme	1,15,623/-	1,15,623/-
30.	Jhalpuguti Agragami Mahila Samity, Jaluguti, Morigaon.	Central Rural Sanitation Programme	1,09,743/-	1,09,743/-

1	2	3	4	5
31.	Manav Kalyan Samiti Rajyeswarpur Part VI, Katagaon, Hailakandi, Cachar.	Central Rural Sanitation Programme	1,16,713/-	59,357/-
32.	Janapriya Club, B. onbhugia, Charchibahi, Morigaon	-do-	2,33,150/-	1,18,075/-
33.	Global Health Immunisation Rangaloo, Jammarpur, Nagaon.	Accelerated Rural Water Programme	1,71,509/-	-
34.	Tamilpur Anchalik Garmdan Sangha, Kumarikata, Nalbari, Assam.	Promotion of Voluntary Action in Rural Development	1,56,000/-	-
35.	Total Rural Development Project, Debachara, Barma, Nalbari.	Rural Housing	3,38,000/-	2,02,800/-
36.	Pranati Sangha, Shrihati, Dist. Kamrup.	Central Rural Sanitation Programme	2,49,950/-	1,24,975/-
37.	Barnibari Yubak Sangha, Barnibari, Barnibari, Nalbari, Assam.	-do-	2,29,425/-	1,14,712/-
38.	Assam Gandhi Samark Nidhi, Marami Paja, Ulubari, Guwahati.	Development of Women and Children in Rural Areas	2,30,000/-	1,75,600/-
39.	Manav Shakti Jagaran Gopal Bazar, Nalbari.	Central Rural Sanitation Programme.	2,06,240/-	-
40.	Chandmani Youth Club, Leela Chaila, Karimganj.	-do-	1,57,940/-	82,160/-
41.	ambikagiri Nemorial Trust Silpukhuri, Guwahati, Assam.	Promotion of Voluntary Action in Rural Development	1,25,120/-	83,320/-
42.	SHELTER, HQ: Chokpot, West Garoo Hills, Meghalaya Project Site is at Kamrup, Assam.	Rural Housing	4,29,502-50	-
43.	SHELTER, HQ: Chokpot, West Garo Hills, Meghalaya Project Site is at Kamrup, Assam.	-do-	4,29,502-50	-
44.	SHELTER, HQ: Chokpot, West, Garo Hills, Meghalaya Project site is at Kamrup, Assam.	-do-	4,13,595/-	-
45.	Parbatipur Bowakata Samitee Merbil, Harbuti, Lakhimpur, Assam.	Rural Housing	4,29,502-50	-
46.	Parbatipur Bowakata Samitee Merbil, Harmuti, Lakhimpur, Assam.	-do-	4,29,502-50	-
47.	Parbatipur Bowakata Samitee Merbil, Harmuti, Lakhimpur, Assam.	-do-	4,13,595/-	-
48.	Morigaon Mahila Mehfil Morigaon, Assam-5	-do-	4,29,502-50	-
49.	Morigaon Mahila Mehfil Morigaon, Assam-5	-do-	4,29,502-50	-
50.	Morigaon Mahila Mehfil Morigaon, Assam-5	-do-	4,13,595/-	-

1	2	3	4	5
51.	Arunudaya Vikas Samity, Jagibhaktagaon, Mayang, Morigaon-11, Assam.	Central Rural Sanitation Programme	2,29,425/-	-
52.	Global Health Immunisation and Population Control Organisation, Rangaloo Jummarmur, Nagaon, Assam.	-do-	2,29,425/-	
53.	Gram Lok Seva Sangha Dhamdhama, Niz, Dhamdhama, Nalbari, Assam.	Development of Women and Children in Rural Areas.	2,42,900/-	-
54.	Harijan Sevak Sangh, Kingsway, Delhi (Kamrup dist.).	Promotion of voluntary Action in Rural Development	7,42,700/-	4,20,000/-

Encroachment

1719. SHRI JAG MOHAN : Will the PRIME MINISTER be pleased to state :

(a) the hectares of public lands belonging to the CPWD, L&DO and other departments and public undertakings under the Ministry of Urban Affairs which have been illegally encroached/Built upon;

(b) the number of Government projects and development works being held up on account of this and the amount of money involved in it; and

(c) the steps being taken/proposed to be taken to prevent such encroachments?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) About 37 hectares of land belonging to L&DO and about 644 hectares of land of L&DO transferred to the Delhi Development Authority for care and maintenance are under encroachment. About 39.8 hectares of land belonging to the C.P.W.D. are also encroached. No land belonging to any of the public sector enterprises under the Ministry has been encroached upon.

(b) A project for construction of general pool housing along Sardar Patel marg, sanctioned at an estimated cost of Rs.6.00 crores has been held up due to enraochment.

(c) The following steps have been taken to contain/ prevent encroachment :-

(i) Fencing and boundary walls are being provided along vacant land vulnerable to encroachment

(ii) Field Officers have been asked to be vigilant and take prompt action to identify encroachments and get them removed.

12.01 hrs.

MR. DEPUTY-SPEAKER : Before I ask any Member to speak, listen to me, please.

[Translation]

Yesterday an all party-leaders meeting was convened. It was discussed therein as to how issues for zero hour should be selected and how the members be called. It was decided in the meeting that escisting arrangements should continue. Shri Arvind Sharma...(Interruptions)

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Sir, the Members of Parliament from Orissa are sitting on a *dharana* at the Main Gate of Parliament House. The hon. Railway Minister is here. He should speak to them...(Interruptions)

MR. DEPUTY-SPEAKER : I have called Shri Arvind Kumar Sharma to speak.

(Interruptions)

MR. DEPUTY-SPEAKER : I am sorry to say this I have already called Shri Arvind Kumar Sharma to speak.

(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : Nothing-will go on record. Please sit down.

(Interruptions)*

[English]

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, we abide by your decision. The point is that about 15 to 20 hon. Members of Parliament from Orissa are sitting on

* Not Recorded.